

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

BA NO.2762 OF 2020

(CRIME NO. 623 of 2020 OF THRISSUR WEST POLICE STATION, THRISSUR DISTRICT)

Petitioners/Accused Nos. 1 & 2 .

1. Lalitha P V
Aged 54, S/o George,
PuthurAinikkal House, Kallettumkara P.O.,
Thrissur-680 683

2. Sajith Jayadevan
Aged 56, S/o Jayadevan
Guruvayoor, Thrissur, Pin - 680 101

By Adv. Sri. S. Renjith.

Respondents/complainants:

1. State of Kerala
Represented by the Public prosecutor
High Court of Kerala, Ernakulam, Pin-682 031

2. Station House Officer
Thrissur West Police Station, Outpost Road,
Kalyan Nagar, Ayyanthole, Thrissur, Pin-680003

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 08.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2762 of 2020

Dated this the 8th day of May, 2020

O R D E R

The counsel for the petitioners submitted that, he is not pressing this bail application. Therefore this bail application is dismissed as not pressed.

P.V.KUNHIKRISHNAN, JUDGE

VPK